

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4758  
(To be answered on the 15<sup>th</sup> December 2016)

DISINVESTMENT OF PHHL

4758. SHRI JANARDAN SINGH SIGRIWAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) Whether the Government has any proposal to disinvest Pawan Hans Helicopters Limited (PHHL) shortly;
- (b) If so, the details thereof and the reasons therefor;
- (c) the percentage of share likely to be disinvested; and
- (d) the time by which it is likely to be done?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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(a) to (d): Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 27th Oct, 2016 has given 'in-principle' approval for strategic disinvestment of CPSEs including Pawan Hans Limited based on the recommendations of the Core Group of Secretaries on Disinvestment (CGD)

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